NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 43 to 61/621A/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.08.2016

NAME OF THE COMPANY: M/s. Deccan Chronicale Holding Ltd. & ors.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Deepmala Indorg, AD (Law) 15/10

2. Lokesh Sukhwari, Consultant (Law) 11

3. Jasmeet Singh, C.G.S.C.

Order

To come up with CP 3/2014 on 19.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

5th August, 2016 (P.K. Sud)